- (2) S.O. 688(E) dated the 16th September, 1992 publishing the Kerosene (Restriction on Use and Fixation of Price) Amendment Order, 1992.
- (3) S.O. 689(E), dated the 16th September, 1992 publishing the Kerosene (Fixation of Ceiling Prices) Amendment Order, 1992.
- (4) S.O. 690(E), dated the 16th September, 1992 publishing the Furnace Oil (Fixation of Ceiling Prices and Distribution) Amendment Order, 1992.
- (5) S.O. 691(E), dated the 16th September, 1992 publishing the Paraffin Wax (Supply, Distribution and Price Fixation) Amendment Order, 1992.

[Placed in Library, See No. LT-3217/92 for (III)]

- I. Report and Accounts (1991-92) of the Central Government Employees Welfare Housing Organisation, .New DelhI and related papers.
- II. Report and Accounts (1991-92) of the National Cooperative Housing Federation of India, New Delhi and related papers.
- HI. Report and Accounts (1991-92) of the Building Material and Technology Council, New Delhi and related papers.

THE MINISTER OF URBAN DEVE-LOPMENT (SHRIMATI SHEILA KAUL): Madam, I lay on the Table a copy each (in English and Hindi) of the following papers:—

- 1. (a) Annual Report and Accounts of the Central Government Employees Welfare Housing Organisation New Delhi, for the year 1991-92, together with the Auditors' Report on the Accounts.
- (b) Review by Government on the working of the above Organisation

[Placed in Library. See No. LT-3214/92 for (I)]

- II. (a) Twenty-third Annual Report of the National Co-operative Housing Federation of India, New Delhi, for the year 1991-92.
- (b) Annual Accounts of the National Co-operative Housing Federation of India, New Delhi, for the year 1991-92, and the Auditors' Report thereon.
 - (c) Review by Government on the working of the above Federation.

[Placed in Library. See No. LT-3214/ for (II)]

- III. (a) Annual Report and Accounts of the Building Materials and Technology Council, New Delhi, for the year 1991-92, together with the Auditors' Report on the Accounts.
- (b) Review by Govenment on the working of the above Council. [Placed in Library. See No. LT 3215/92 for (III)]

Report and Accounts (1991-92) of the Central Wakf Council New Delhi and related papers

THE DEPUTY MINISTER IN THE MINISTRY OF WELFARE (SHRIMATI K, KAMALA KUMARI): Madam, I lay on the Table, under sub-section (1) of section 8A of the Wakf Act, 1954, a copy each (in English and Hindi) of the following papers:—

- (i) Annual Report of the Central Wakf Council, New Delhi, for the year 1991-92.
- (ii) Annual Accounts of the Central Wakf Council, Ntw Delhi, for the year 1991-92, and the Audit Report thereon.
- (iii) Review by Government on the working of the above Council. (Placed in Library. See No. LT-3216/92